

Declaration of Assets and Liabilities

Year 2024-25

I, Rinku Kumari

son/daughter/wife of

Let Birendra Kumar Vidyarthi

Aged -- years, belonging to

38

service and presently working as

Binak Vidhansabha

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	---	---	---	---
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/- 40,000/- in P.O. R.D. 2000/- Remontary	---	---	---	---
(iii)	Bonds, Debentures and Shares in companies	---	---	---	---	---
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	12-6-10. 82677A8 '01 645629 84	---	---	---	---
(v)	Motor Vehicles (details of make, etc.)	5000/- 40-016 D06026	---	---	---	---
(vi)	Jewellery (give details of weight and value)	250g Gold	---	15g Gold	10g Gold	10g Gold
(vii)	Other assets, such as values of claims / interests	---	---	---	---	---

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr.	Description	Self	Spouse	Dependant-	Dependant-	Dependant-
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No.		<i>self</i>	Name(S)	1 Name	2 Name	3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>one bigha one katha</i>	---	---	---	---
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(v)	Others (such as interest in property)	---	---	---	---	---

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	---	---
	(ii) Loans from financial institutions	---	---
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	---	---
	(b) dues to departments dealing with supply of water	---	---
	(c) dues to departments dealing with supply of electricity	---	---

	(d) dues to departments dealing with telephones	---	---
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	---	---
	(f) Other dues, if any	---	---
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No. CJRP.K-7842L	---
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	---	---
	(iii) Sales Tax [Only in case of proprietary business]	---	---
	(iv) Property Tax	---	---

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:-SADAR DARBHANGA

Date:.....

Signature

Name of Employee: Pinki Kumari

Designation: Office attendant

Department: Bihar Vidhan Sabha